

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/39/CHE/2021
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : Raj H Eswaran
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Applicant is represented by Ld. Counsel Mr. K. Chandrasekaran through video conferencing mode. Respondent is represented by Ld. Counsel Mr. T.K. Bhaskar through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022.

List the matter on **19.12.2023** for further hearing.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

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(SANJIV JAIN)
MEMBER (JUDICIAL)